

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/255/IB/2018
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : SRI KAVERY MEDICAL CARE (TRICHY) LTD
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICES LTD
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1. Aashish Jain & Co
For Suleena & Suleena

Counsel for COC/RP



2. A.K. MYLSAMY
A.G. SATHYANARAYANA
(For A.K. MYLSAMY & ASSOCIATES)

For Applicant Ashish Jain

ORDER

Counsel for Applicant present. Counsel for Operational Creditor / RP present. At request of both sides, time is enlarged. **Put up on 24.07.2018.**

sd
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)